

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4247  
ANSWERED ON:18.05.2006  
PUNCTUALITY AND SAFETY IN RAILWAYS  
Chowdhury Shri Adhir Ranjan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are considering to take some important measures with the help of the State Governments to improve the punctuality and safety in the Railways;
- (b) if so, the details thereof;
- (c) whether the Railways have also identified the sensitive Railway Zones which are more prone to disruptions;
- (d) if so, the details thereof;
- (e) whether the State Governments have agreed to help and assist the Railways in implementing the schemes proposed for the said purpose; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Yes, Sir.

(b): Meetings are held with State Governments as and when required.

(c) & (d): Following Railway zones are affected with the activities of left wing extremists/terrorist:-

East Central Railway, East Coast Railway, South Central Railway, South Eastern Railway, Northeast Frontier Railway, Southeast Central Railway, Eastern Railway, Northern Railway and North East Railway.

(e) & (f): According to Entry No.2 of the State List of the Constitution of India, 'Police' (including Railways and village Police), is a state subject. Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Police. The State Police have a separate wing called the Government Railway Police (GRP) for dealing with all matters relating to law and order on the Railways. Prevention and detection of crime is the constitutional responsibility of the State Governments, and as such, Ministry of Railways have to depend largely on them for control of crime over Railways.

The Government Railway Police (under the State/Union Territory Governments) co-ordinate the security arrangements as per the requirements and levels of security threats, their nature etc. The Railways actively assist in aspects pertaining to the Railways in order to facilitate smooth train operations and transportation of passengers, parcels and goods in such situations. However, the Ministry of Railways have taken following steps to strengthen the security in trains and to protect railway property from such attacks.

Railway Protection Force is providing on an average 1,217 escort parties in affected trains in vulnerable areas, in co-ordination with the State Government, for which an average of 3,712 staff are deployed. 480 stations on the average are also given additional security by Railway Protection Force with deployment of 2705 personnel daily. These deployments are in addition to the Government Railway Police personnel deployed on trains and the railway premises, in order to further strengthen the security. The offenders apprehended by RPF staff are forwarded to the concerned Government Railways Police with detailed report regarding the offence for registration of cases and further legal action.

During the year 2005, 4616 persons involved in Alarm Chain Pulling/Hose Pipe disconnection were arrested for prosecution by the Railway Protection Force.